

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.09.2022 (THURSDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 634 of 2021	Pradhan A.S. Logistics Pvt. Ltd. Vs. Transafe services Ltd. & Anr.	Ankur Singhal	Anil Agarwal Nipun Gautam-R1
2.	Comp. App. (AT) No. 39 of 2022 & I.A. No. 653 & 654 of 2022	Shakambari Consultants & Builders Vs. Deegee Infracon Pvt. Ltd. & Ors.	Girirjapati Kaushal	Vikas Mehta Adith Nair Yahya Batatawala-R2 Anuj Deai-R1 & R3

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 790 of 2021	Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma Arjun Asthana Anushka Sarkar
4.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi-R15 Atul Sharma-R16
5.	Comp. App. (AT) No. 117 of 2022	Payaash Capital (Singapore) Pte. Ltd. Vs. Trinity Alternative investment Managers Ltd. &Ors.	Kinjal Sheth	Rishav Banerjee Rajarshi Banerjee-R1 Vivek Shetty V.P. Singh Raghav Seth

For Hearing

6.	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh Ajay Gupta Nishant BishnoiR2,3 Tanushree Sogani-R4 Kunal Kanungo
7.	Comp. App. (AT) (Ins) No. 867 of 2021 & I.A No. 2315 of 2021	Greater Noida Industrial Development Authority Vs. Prabhjit Singh Soni & Anr.	U.N. Singh	Prabhjeet Singh Soni G.P. Madan-R1 Alok Dhir-R2 Prabhjeet S. Soni

8.	Comp. App. (AT) (Ins) No. 868 of 2021 & I.A No. 2317 of 2021	Greater Noida Industrial Development Authority Vs. Anand Sonbhadra	U.N. Singh	Nipun Gautam-R1
9.	Competition App. (AT) No. 20 of 2020	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis Sonal Sarda Arjun Rekhi Diksha Gupta-R2 Saikrishna Rajagopal Devvrat Joshi-R4 Sreemoyee Deb

02:00 PM

For Hearing

10.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
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Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar